THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/

Dated, Shillong the 22nd November, 2017

It is hereby notified to all concerned that the court sitting for today the 22nd of November 2017 will be upto 02:20 PM.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ / 8/5 f)
Copy for information to: -

Dated, Shillong the 22nd November, 2017

- The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 13. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 14. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
- 15. President / Secretary, High Court Bar Association, Shillong.
- 16. President / Secretary, Shillong Bar Association, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 18. The Court Masters, High Court of Meghalaya, Shillong.
- 19. Notice Board.
- 20. Office File.

REGISTRAR GENERAL